

1 WP-18895-2023 IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SURESH KUMAR KAIT, CHIEF JUSTICE & HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 26th OF MARCH, 2025

WRIT PETITION No. 18895 of 2023

KRISHNA BUILDERS AND DEVELOPERS THROUGH ITS PARTNER SHANKAR MANCHHANI

Versus

SUNIL SAHARAY

Appearance:

Shri Kapil Rohra - Advocate for the Petitioner.

Shri Bhanu Pratap Yadav - Advocate for the Respondent.

<u>ORDER</u>

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

As informed by learned counsel for the respondent, the learned Tribunal has started hearing the issue pending before it between the parties.

2. Learned counsel for the petitioner submits that the amount in terms of Order dated 13.11.2024 of this Court has already been deposited.

3. Accordingly, we **dispose off** the present petition in terms of final Order dated 13.11.2024.

(SURESH KUMAR KAIT) CHIEF JUSTICE

(VIVEK JAIN) JUDGE



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